

No. 01/69/12/70/2018-O&M/908 to 1078
Government of India
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi
Dated 2nd August, 2018

O & M INSTRUCTION NO. 04/2018

Subject: Allocation of work to ECA-I Section – regarding.

Attention may be invited to the O & M Instruction No. 8/2000 dated 17.05.2000 wherein work allocation to ECA-I section was made as under:

A. All matters of Appeals and Appellate Committee Cell;
B. Review/Revision Reference on Acts//Rules / Orders;
C. Co-ordinations including parliamentary work relating to ECA Division.

2. In partial modification/addition, ECA-I section will henceforth deal with the following works:

A. All matters of Appeals and Appellate Committee Cell;
B. Review/Revision Reference on Acts//Rules / Orders;
C. Co-ordination including parliamentary work relating to ECA Division, Co-ordination with external agencies like CBI, DRI, CEIB, etc.
D. Scrutinisation of all Adjudication Orders passed by RAs and submission to DG for review under Section 16 of FT(DR) Act, 1992.

3. ECA-I section may obtain all adjudication orders of the last 2 years from the portal of the RAs for review.

4. All RAs are instructed to ensure uploading of Adjudication Orders passed by them on the website maintained by them. If no website is maintained, the order passed by Adjudicating Authority shall be endorsed and despatched to DDG, ECA-I, DGFT (Hqr), Udyog Bhawan, New Delhi. One copy will also be endorsed to Central Economic Intelligence Bureau (CEIB) and Customs Authority at port of registration.

Issue done
3-8-18

5. It was decided that the task of reviewing the adjudication orders may be distributed zone-wise to four Addl.DGs at the Headquarter. Therefore, ECA-I section may take further action as deemed fit.

6. This issues with the approval of the competent authority.


(Seikhomang Kipgen)

Dy. Directorate General of Foreign Trade

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1. PPS(DG)/ADG(NKS)/ADG(KCR)/ADG(JVP)/ADG(SKS)/ADG(SBSR)/SA(PCM).
2. All JDGs and officers of the level of JDG at DGFT(HQrs)
3. All DDGs/FTDOs and officers of the equivalent rank.
4. All Zonal and Regional Offices of DGFT.